NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 249/16	TP 97/17	For hearing	433(e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. Lakshni Menan For C. K. Nando		Labstoni
- Law Chamber (98800734		
2. Aizappa K.G. (9008937130)		- Agappaka

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels requested for adjournment. List it on 17/01/2018.

Member (T)

Member (J)